

ITEM NO.115

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

IA No. 114426/2020 - APPLICATION FOR PERMISSION

WITH

Crl.A. No. 1754/2022 (II)

IA No. 186948/2019 - EXEMPTION FROM FILING O.T.

IA No. 127915/2023 - SUSPENSION OF SENTENCE

Crl.A. No. 1554/2022 (II)

Date : 19-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

Mr. Sidharth Luthra, Sr. Adv.

Mr. M. Z. Chaudhary, Adv.

Mr. Aftab Ali Khan, AOR

Mr. Saad Sherwani, Adv.

Mr. Brahmjeet Singh, Adv.

Mr. Suhail Ahmad, Adv.

Mr. T. N. Singh, AOR

Mr. Aarif Ali, Adv.

Mr. Mujahid Ahmad, Adv.

Mr. Pankaj Tiwari, Adv.

Mr. Prakash Verma, Adv.

Mr. Mohd Adil Mansoori, Adv.

Mr. Chandan Kumar Mandal, Adv.

Mr. Chand Qureshi, AOR

Mr. Ambuj Mishra, Adv.

Mr. Parmanand Singh, Adv.

For Respondent(s)

Mr. Aftab Ali Khan, AOR

Mr. T. N. Singh, AOR

Ms. Sakshi Kakkar, AOR

Ms. Rajdeepa Behura, Sr. Adv.

Mr. Philo, Adv.

Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 21.01.2026.

In the meantime, the Registry is directed to call for the soft copy of the Trial Court Record and the order sheets of the orders passed by the concerned Trial Court.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR